

**CAUSE LIST OF THE COURT OF SRI VINAYAK
MAYANNAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE
FOR THE DAY 14.08.2020**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 124/2020 2. OS 172/2020 3. OS 174/2020 4. C Msc 325/2018 5. C Misc 45/2019 6. C Msc 157/2020 7. OS 322/2019 8. OS 178/2020 Veena V/s Muniyamma	1. PCR 93/2020 2. PCR 94/2020 3. PCR 95/2020 4. PCR 96/2020 5. CC 1093/2020 6. C Misc 248/2019 7. C C 1240/2020 Plea 8. Cr 47/2020 ANGPS 9. CC 14/2018 10. CC 1151/2019
ARGUMENTS 9. Cmisc 250/2019	ISSUES 11. OS 56/2017 12. OS 56/2019

Hosakote

Dated: - 13.08.2020

Prl.Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.